

# **Central Administrative Tribunal**

## **Principal Bench, New Delhi**

OA No.3322/2014

New Delhi, this the 8th day of March, 2016

## **Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

(By Advocate: Mr. Lalita Prasad)

## Versus

1. Chief Secretary  
Govt. of NCT of Delhi.  
New Secretariat Building  
New Delhi-110002.
2. The Vice Chairman  
Delhi Agricultural Marketing Board  
No.9 Institutional Area, Pankha Road,  
Janakpuri, New Delhi -110058. .... Respondents

(By Advocate: Mr. N.K. Singh, proxy for Mrs. Avnish Ahlawat)

## **ORDER (ORAL)**

Learned counsel for the applicant submits that he wants to withdraw the OA as this Tribunal does not have the jurisdiction over this matter relating to Delhi Agricultural Marketing Board.

Accordingly, the OA is dismissed as withdrawn.

**(Dr. Brahm Avtar Agrawal)**  
**Member (J)**

